

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 27th July, 2016

No. HC.VII-167/2014/3658/A: Hon'ble the High Court has been pleased to direct the following Judicial Officers of Assam Judicial Service to attend a ***Judicial Skill Enhancement Programme***, organised by the Judicial Academy, Assam ***on 6th & 7th August, 2016 in the Conference Hall of the Judicial Academy, Assam, Gauhati High Court, Guwahati, 1st Floor (Old Block) –***

Sl. No.	Name	Designation
1.	Mr. Saleh Ahammad	Munsiff –Cum- Judicial Magistrate, 1 st Class, Kaliabor
2.	Ms. Aklima Begum	Munsiff No.1, Sonitpur, Tezpur
3.	Ms. Jayashree Bora	Munsiff, Rangia
4.	Ms. Priyanka Hazarika Nair	Munsiff No. 1, Dibrugarh
5.	Mr. Debasish Kashyap	Judicial Magistrate, 1 st Class, Chirang.
6.	Ms. Juma Sinha	Judicial Magistrate, 1 st Class, Karimganj
7.	Ms. Bijaya Khakhlary	Judicial Magistrate, 1 st Class, Sonitpur, Tezpur
8.	Ms. Gypsy Deb	Munsiff No.1, Hailakandi
9.	Ms. Dubori Dutta	Judicial Magistrate, 1 st Class, Dibrugarh.
10.	Ms. Meenakshi Sarmah	Judicial Magistrate, 1 st Class, Sonitpur, Tezpur
11.	Mr. Lohit Kumar Sarmah	Judicial Magistrate, 1 st Class, Dhemaji
12.	Mr. Jafar Md. Azizul Karim Tapadar	Munsiff No.2, Cachar, Silchar
13.	Mr. Jayanta Kumar Saikia	Munsiff No.3, Cachar, Silchar
14.	Mr. Baloram Kshetri	Munsiff No. 1 Dhubri.
15.	Mr. Saptarshi Garg	Munsiff-cum-Judicial Magistrate, 1 st Class, Bokakaht
16.	Ms. Shalma Azaz	Munsiff No.1, Lakhimpur, North Lakhimpur.
17.	Mr. Ujal Borah	Munsiff No.1, Dhemaji
18.	Ms. Saraswati Johori	Judicial Magistrate, 1 st Class, Nagaon
19.	Ms. Monica Boro	Munsiff-cum- Judicial Magistrate, 1 st Class, Bajali

20.	Ms. Merileen Hazarika	Munsiff No.1, Goalpara
21.	Mr.Gautam Daimari	Munsiff No.2-cum- Judicial Magistrate, 1 st Class, Hailakandi

The details of the Programme will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course.

The Officers are to report at the venue on **06.08.2016 at 09:30 A.M.** positively.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-167/2014/3659 - 3691/A , Dated : 27.07.2016

Copy forwarded for information and necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action.

The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period (b) they will be entitled to TA and DA as admissible under the Rules.

3. The Registrar (Vig. / Admn. / Judl.) Gauhati High Court, Guwahati.
4. The District & Sessions Judge, Kamrup, Amingaon / Nagaon / Sonitpur, Tezpur / Dibrugarh / Chirang, Kajalgaon / Karimganj / Hailakandi / Dhemaji / Cachar, Silchar / Dhubri / Golaghat / Lakhimpur, North Lakhimpur / Barpeta / Goalpara. **He / she is requested to inform the nominated Judicial Officer(s) of his / her respective District accordingly.**
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati.
7. Mr. Saleh Ahammad, Munsiff -Cum- Judicial Magistrate, 1st Class, Kaliabor
8. Ms. Aklima Begum, Munsiff No.1, Sonitpur, Tezpur
9. Ms. Jayashree Bora, Munsiff, Rangia
10. Ms. Priyanka Hazarika Nair, Munsiff No. 1, Dibrugarh
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24. Ms. Saraswati Johori, Judicial Magistrate, 1st Class, Nagaon

25. Ms. Monica Boro, Munsiff-cum- Judicial Magistrate, 1st Class, Bajali
26. Ms. Merileen Hazarika, Munsiff No.1, Goalpara
27. Mr.Gautam Daimari, Munsiff No.2-cum- Judicial Magistrate, 1st Class, Hailakandi
28. The Administrative Officer, Judicial Academy, Assam.
29. The Systems Analyst, Gauhati High Court, Guwahati. ***He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.***
30. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
31. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
32. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
33. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


27.07.16
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM